

therefore request the hon. Minister and the Government to examine this and adopt such policies which will really be helpful for the socio-economic progress of the country. Thank you.

MR. DEPUTY SPEAKER : Mr. Bhattam Srirama Murty, are you withdrawing your Resolution ?

SHRI BHATTAM SRIRAMA MURTY : No, Sir.

MR. DEPUTY SPEAKER : Then I will put the Resolution to the vote of the House. The question is :

“Having regard to the planned development of the country and the realisation of the constitutional obligations, this House takes serious note of the wrong economic policies being followed by the Government and the distortions introduced in the earlier policies which are leading to increased concentration of economic power, widening the gulf between rich and the poor and threatening the economic independence of the country by increasingly relying on foreign sources, and calls upon the Central Government to take immediate steps to—

- (i) correct the distortions introduced into the Industrial Policy since 1980;
- (ii) give public sector its due place as envisaged in the Industrial Policy Resolution, 1956;
- (iii) curb monopolistic trend and reduce concentration of economic power;
- (iv) protect the small scale sector from the onslaught of the big business and multinationals; and

- (v) stop the avoidable dependence on foreign technology and capital and support the indigenous R&D efforts and technological capabilities.”

\*The motion was negatived.

18.29 hrs.

RESOLUTION RE : MEASURES FOR UPLIFTMENT OF TRIBAL PEOPLE

[English]

MR. DEPUTY SPEAKER : The House will now take up the Resolution by Shri Dileep Singh Bhuria regarding measures for upliftment of tribal people. Before we proceed with the resolution,

\*The following amendments moved by the late Shri Mool Chand Daga on 28 November 1986, were deemed to have been negatived under the Direction issued by the Speaker :—

1. That in the resolution,—  
after “obligations” insert  
“and available resources”
2. That in the resolution,—  
omit “wrong”
3. That in the resolution,—  
for “threatening the economic independence of the country”  
substitute “delaying the economic self-reliance”
4. That in the resolution, in part (v),—  
add at the end—  
“and such collaboration agreements be entered into which may provide for effective steps to be taken to update the modern technology in the field of variety, quality and production cost of products with special emphasis on the development of rural industries.”

we have to fix time for discussion on this resolution. Shall we fix two hours ?

SHRI K.D SULTANPURI (Shimla) :  
We can allot 10 hours.

MR. DEPUTY SPEAKER : We will allot two hours now, If necessary, we can extend the time. Now, Shri Dileep Singh Bhuria may speak on his resolution.

[Translation]

SHRI DILEEP SINGH BHURIA (Jhabua) : Mr. Deputy Speaker, I beg to move that— "This House expresses its concern over the continued backwardness of tribal people in the country even after thirty-nine years of independence and in order to prevent their exploitation and uplift them economically, socially, culturally and educationally, recommends to the Government to—

- (1) take necessary measures for proper and effective implementation of various tribal welfare schemes in tribal regions;
- (2) open more schools and adult education centres in the tribal regions;
- (3) give priority in employment to

tribal people in various Government developmental schemes viz, construction and other works undertaken through the Departments of Irrigation, Public Works Forest Development, Public Health and Rural Engineering, etc. in tribal regions; and

- (4) purchase their forest-produce at reasonable prices."

Mr. Deputy Speaker, Sir, I would particularly like to convey my thanks to you for allowing me to move this resolution. I have to say a lot of things on it.

The Government of India and the State Governments have introduced a number of welfare schemes in the tribal areas. Crores of rupees have been spent on it. But as we have not been able to achieve concrete results, the tribals are facing the problem of acute poverty, unemployment and their exploitation is going on. Under such condition it has become a matter of concern for the country.

18.30 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 20 198. (Chaitra 30, 1909 (Saka),*